[Shri Sitaram Kesri]

(iv) Statement No. XIII-Hundred Twenty-ninth Session, 1984. [Placed in Library. See No. LT-2051/86]

matter of

- (v) Statement No. XII-Hundred Thirtieth Session, 1984 [Placed in Library. See No. LT-2052/86]
- (vi) Statement No. XI-Hundred Thirty-first Session, 1984. [Placed in Library. See No. LT-2053/86]
- (vii) Statement No. VIII-Hundred Thirty-second Session, 1985. [Placed in Library. See No. LT-2054/86]
- (viii) Statement No. VII-HundredThirty-third Session, 1985. [Placed in Library. See No. LT-2055/86]
- (ix) Statement No. V-Hundred Thirty-fourth Session, 1985 [Placed in Library. See No. LT-2056/86]
- (x) Statement No. IV-Hundred Thirty-fifth Session, 1985. [Placed in Library. See No. LT-2057/86]
- (xi) Statement No. II-Hundred Thirty-sixth Session, 1985. [Placed in Library. See No. LT-2058/86]

Report and Accounts (1984-85) of the Mazagon Dock Limited, Bombay and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:--
 - (i) Annual Report and Accounts of the Maz gon Dock Limited, Bombay, for the year 1984-85, together with the Auditors' Report

- on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-2019/86 for I and II.]

Calling Attention to A Matter of Urgent Public Importance

The situation arising out of the non-settlement of the ethnic problem of Tamils in Sri Lanka and reported attacks on Indian Fishing Boats by Sri Lankan Armed Forces.

MR. CHAIRMAN: Now, we will take up Calling Attention.

श्री प्यारे लाण खंडलवाल (मध्य प्रदेश) : हम लोगों ने एक सप्ताह से विशेषाधिकार का नोटिस दिया हुआ है हम जानना चाहते हैं कि उसका क्या हुआ ? इस सम्बन्ध में आपकी रूलिंग जानना चाहते हैं !

MR. CHAIRMAN: You will get a reply.

Now Mr. V. Gopalsamy. Absent. Next Mr. Bhandare.

SHRI MURLIDHAR CHANDRA-KANT BHANDARE (Maharashtra): Sir, I beg to call the attention of the Minister of External Affairs to the situation arising out of the non-settlement of the ethnic problem of Tamils in Sri Lanka and reported attacks on Indian fishing boats by Sri Lankan Armed forces and the steps taken by the Government in this regard.

[Mr. Deputy Chairman in the chair.]